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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. 864 of 1991

New Delhi this the 9th day of August, 1994

Mr. Justice S.K. Dhaon, Acting Chairman
Mr. B.N. Dhoundiyal, Member

1. Shri Ram Avtar Singh
Ward Orderli,
Lady Harding Medical College and
Smt. S.K. Hospital,
New Delhi.
2. Shri Surender Kumar
Ward Orderli,
Lady Harding Medical College and
Smt. S.K. Hospital,
New Delhi.Applicants

Applicant in person

Versus

1. The Chief Administrative Officer,
Lady Harding Medical College and
Smt. S.K. Hospital,
New Delhi.
2. Shri Surjan Singh
Operation Theatre Attendants,
I.H.M.C. and Smt. S.K. Hospital,
New Delhi.
3. Shri Devi Prasad
Operation Theatre Attendants,
I.H.M.C. & Smt. S.K. Hospital,
New Delhi.
4. Shri Ram Avtar
Operation Theatre Attendants,
I.H.M.C. & Smt. S.K. Hospital,
New Delhi.
5. Shri Vishwashar Mehta
Operation Theatre Attendants,
I.H.M.C. and Smt. S.K. Hospital,
New Delhi.Respondents

None for the respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Acting Chairman

In view of the order passed in M.A. 2069 of 1994
today, i.e., 09.08.1994, the O.A. is dismissed as
withdrawn.

B.N. D
(B.N. DHOUNDIYAL)
MEMBER (A)

S.K.D
(S.K. DHAON)
ACTING CHAIRMAN